

Name of the corporate debtor: Stone India Limited; Date of commencement of CIRP: 09-11-20

List of secured financial creditors (SFC) belonging to any class of
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim provisionally admitted		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security
1	Indian Overseas Bank	18.11.2021	19,75,19,629	19,75,19,629	SFC	Note 1
2	State Bank of India	20.11.2021	15,36,43,514	15,36,43,514	SFC	Note 1
3	ICICI Bank ltd	23.11.2021	16,69,49,413	16,69,49,413	SFC	Note 1
3	Total		51,81,12,556.00	51,81,12,556.00		

Note: As the books & accounts are not available. Hence the claims are provisionally admitted based on the proof of

Details of Security Interest:

Name of the Creditor	Current Assets of the Company(both present and future)	Stock and book debts of escalators and elevators	Kolkata Unit at 16, Taratalla Road, Kolkata-700088		Baddi, Nalagarh Unit at 182, Guru Majra, Baddi Nalagarh Road, Baddi, District-Solan, Himachal Pradesh	
			Land & Building	Plant & Machinery and Moveable Fixed Assets	Land & Building	Plant & Machinery and Moveable Fixed Assets

<p>Indian Overseas Bank</p>	<p>First paripassu charge along with other WC lenders, except stocks and debtors of escalators and elevators.</p>	<p>First exclusive charge on stock and book debts towards execution of orders of Indian Railways and Metros</p>	<p>None as the land is owned by Kolkata Port Trust</p>	<p>First pari passu charge along with other WC lenders.</p>	<p>First paripassu charge along with other WC lenders.</p>	<p>First pari passu charge along with other WC lenders.</p>
<p>State Bank of India</p>	<p>First pari passu charge along with other WC lenders, except stocks and debtors of escalators and elevators.</p>	<p>NIL</p>		<p>First pari passu charge along with other WC lenders.</p>	<p>First pari passu charge along with other WC lenders.</p>	<p>First paripassu charge along with other WC lenders.</p>

ICICI Bank Limited	First pari passu charge along with other WC lenders, except stocks and debtors of esclators and elevators.	NIL		First pari passu charge along with other WC lenders.	NIL	First pari passu charge along with other WC lenders.
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Source: Claim received from respective creditors

21; List of creditors as on: 29.09.2022

creditors

Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
NA	No	38.12%	NA	Nil	-	-	
NA	No	29.65%	NA	Nil	-	-	
NA	No	32.22%	NA	Nil	-	-	
		100.00%					

f claims submitted by the claimants.

